

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(OFFICE OF THE REGISTRAR JUDICIAL, JAMMU)
OWP No. 1894/2015

TITLED: Dr. Amit Fottra v/s State of J and K and others



NOTICE TO RESPONDENTS:-

7. Naresh Kumar S/O Late Sh. Chand Ram R/O Village and Post Office, Barona Police Station Kharkhoda, District Sonipat, Haryana-131001.

8. Sunita Devi W/O Naresh Kumar R/O Village and Post Office, Barona Police Station Kharkhoda, District Sonipat, Haryana-131001

In the Matter of:-

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent No.7 and 8 named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this court on 20-07-2023 at 10:00 A.M. or the next working day if 20-07-2023 is declared holiday in person or through some recognized agent failing which appropriate order will be passed

Given under my hand and seal of the court this 23rd June 2023 at Jammu.

Registrar Judicial
High Court of J&K and Ladakh
Jammu

23/6/23 Dated:-

No: -

Forwarded in original to the Editor Amar Ujala for publishing the notice in the newspaper, cutting of the News paper and bill of advertisement be sent to this registry before 20-07-2023. An amount of Rs 1000/- vide no 96 dated 21-06-2023 as publication charges have been deposited in this Court which shall be paid as and when the bill and cutting are received. The matter be treated as most urgent

Registrar Judicial
High Court of J&K and Ladakh
Jammu

Noi-6053

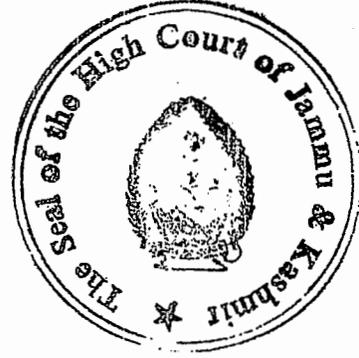
Date:- 27-06-2023

Forwarded to I/C NIC for uploading the same on the official website of High Court of J&K and Ladakh at Jammu.

Asstt. Registrar
High Court of J&K
JAMMU.
23/6/23

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High Court of J&K and Ladakh
Jammu
23/6/23

No-6055

Date 27-06-2023

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Asstt. Registrar
High Court of J&K
JAMMU
23/6/23